

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
Appeal No. 65 of 2012 & I.A. No. 130 of 2012**

**Dated: 31<sup>st</sup> July, 2012**

**In the matter of:**

**M/s. Shah Alloys Ltd. .... Appellant (s)  
Versus  
G.E.R.C. & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen  
Ms. Shikha Ohri

Counsel for the Respondent (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

**ORDER**

Court has not assembled today. The next date of hearing is **5.9.2012.**

**Court Master**